

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-298 of 2014 in
DFR No. 1637 of 2014**

Dated: 17th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Andhra Pradesh State Load Dispatch Center ...Appellant (s)

Versus

Andhra Pradesh State Electricity Regulatory Commission & Anr. ...Respondent(s)

**Counsel for the Appellant (s) : Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Anantha Narayana**

ORDER

**IA-298 of 2014
*(Appl. for condonation of delay)***

We have heard the learned counsel for the parties.

Order is Reserved in the application for condonation the delay.

**(Rakesh Nath)
Technical Member
Pr/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**